

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 116

IA (IB) No. 95/CB/2024, IA (IB) No. 96/CB/2024, IA (IB) No. 115/CB/2024,
IA (IB) No. 146/CB/2024, IA (IB) No. 166/CB/2024, IA (IB) No. 178/CB/2024
CP (IB) No. 199/CB/2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

Indian Overseas Bank

....Applicant

V/S

Srabani Constructions Pvt. Ltd.

....Respondent

Order delivered on 18/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)

Shri Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Sanjeev Panda, Adv.

Mr. Sumit Shukla, Adv. For Liquidator

For the Respondent

Mr. Sambit Kumar Swain, Adv.

ORDER

IA (IB) No. 95/CB/2024 & IA (IB) No. 96/CB/2024

Ld. Counsel Mr. Sanjeev Panda appeared for the applicant/liquidator. Ld. Proxy Counsel Mr. Sambit Kumar Swain appeared for the respondent. Due to paucity of time, list the matter on 02.08.2024.

IA (IB) No. 115/CB/2024

This is an application filed under any other provision of IBC to take on record the 2nd progress report, quarter ended with March, 2024, discussed and taken on file with just exception. Accordingly, this application is Allowed and Disposed of.

IA (IB) No. 166/CB/2024

Respondent No. 3 to 5 in the present application are also respondents in IA No. 95/CB/2024. Ld. Counsel appearing in IA No. 95/CB/2024 hereby takes formal notice on behalf of R3 to R5. Ld. Counsel for the applicant is directed to serve copy on the respondent. Issue notice to R1 and R2. List the matter on 02.08.2024.

IA (IB) No. 178/CB/2024

Applicant is directed to Issue notice to the respondent. List the matter on 02.08.2024.



Kaushalendra Kumar Singh
Member (Technical)



Deep Chandra Joshi
Member (Judicial)

Sibendra Naik (Steno)